HARYANA VIDHAN SABHA

Starred Questions

to be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 19th September, 2007.

C.B.I. INQUIRY

*781. Shri S.S. Surjewala, M.L.A: Will the Chief Minister be pleased to state:

- a) the date on which the criminal cases if any were handed over to the CBI by the Government of Haryana against the former Chief Minister Sh. Om Parkash Chautala, his family members and accomplishes together with the present position thereof; and
- b) whether the State Government has constituted a team of its officers to assist the CBI in the investigation; if so the names thereof?
